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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 267/(MAH)/2017
M.A. No. 386/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Manik Kodre & Ors.
V/s
Magic Glass Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MAHESH ATHAVALE	PCS for Petitioners	
②	Nitish Kodre	Petitioner 3	
③	Manik Kodre	Petitioner ①	
	PRACHI WAZALWAR	} ADV. FOR RESPONDENT NO. 4 }	
	NARNEET WAZALWAR		
	ARNAV WADHWAN		

ORDER

MA 386/2017 IN CP No.267/241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)